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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 08/03/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/175/2016
NAME OF THE PETITIONER(S) : Mrs. S.M. Vijayalakshmi & 3 others
NAME OF THE RESPONDENT(S) : M/s Vijaydeepas Mills Private Limited & another
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

RAMASUBRAMANIAM
RAJA

RESPONDENTS 1 & 2



2. S. Manojkumar
(For. Vidhya Shankar)

Counsel for Petitioners



ORDER

Counsel representing both the parties present. Counsel for respondent filed a sur rejoinder, the copy of which has been furnished to the other side. Pleadings are complete. The matter is posted for final submission. Put up on **30.03.2017** at **10.30 A.M.**

CH.MOHD SHARIEF TARIQ
MEMBER (JUDICIAL)

ANANTHA PADMANABHA SWAMY
MEMBER (JUDICIAL)